GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 410

TO BE ANSWERED ON THE 30th NOVEMBER, 2021/AGRAHAYANA 9,1943 (SAKA)

LOSSES DUE TO RAINS AND FLOODS

410. SHRI THIRUNAVUKKARASAR SU:

SHRI SELVAM G.:

SHRI M.K. RAGHAVAN:

SHRI VIJAYAKUMAR (ALIAS) VIJAY VASANTH:

SHRI C.N. ANNADURAI:

SHRI GAJANAN KIRTIKAR:

SHRIMATI NUSRAT JAHAN RUHI:

SHRIMATI KANIMOZHI KARUNANIDHI:

SHRI GAUTHAM SIGAMANI PON:

SHRI VENKATESH NETHA BORLAKUNTA:

SHRI PASUNOORI DAYAKAR:

SHRI DHANUSH M. KUMAR:

DR. G. RANJITH REDDY:

DR. A. CHALLAKUMAR:

SHRI PARTHIBAN S.R.:

SHRIMATI KAVITHA MALOTHU:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether many States in the country have been affected by heavy rains and consequent flash floods, landslides, cloudbrusts, etc. in the recent months;
- (b) if so, whether any assessment has been made by the Government about the number of persons killed, displaced and missing along with loss of standing crops, cattle and the extent of damage to property and monetary loss, the details thereof, State/UT-wise including Telangana and Tamil Nadu and Kerala;
- (c) whether any Commission has been constituted to study the loss and environmental damage caused due to the incessant rain and floods and the details thereof;

- (d) the details of proposals received from the State Governments to compensate the said losses and assistance sought, sanctioned and released by the Union Government and through NDRF and SDRF along with the criteria for it during the last three years and the current year, year-wise and State/UT-wise including Telangana, Tamil Nadu and Kerala;
- (e) the details of NDRF teams deployed in the affected States to take up damaged works, help farmers, etc., along with the number of persons rescued, State/UT-wise; and
- (f) the measures taken to evolve a permanent mechanism to deal with such calamities and thereby ensure safety of people and property in affected States?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (d): Various States in the country have been affected by natural calamities, including rains, flash flood, flood, landslides, cloudburst etc., during the monsoon season of 2021. State-wise details of the losses of human lives, damage to property and loss of crops due to hydro-meteorological calamities including floods, landslides, during the year 2021-22, as assessed/ reported by the State Governments/ Union Territories including the States of Tamil Nadu and Kerala, are at Annexure-I. No such details of losses have been reported by the State of Telangana, so far.

There are well established institutional mechanisms at the National and State level for the effective management of natural disasters. The primary responsibility of disaster management, including undertaking disbursal of relief to the affected people, rests with the State Governments.

For providing relief to the affected people, in case of 12 notified natural disasters including flood, State Disaster Response Fund (SDRF) is already placed at the disposal of the State Governments. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid the down procedure in case of disaster of 'severe nature', which includes an on the spot assessment of damages by an Inter-Ministerial Central Team (IMCT). The financial assistance is towards relief and not for compensation of loss as suffered/ claimed. The Guidelines on Constitution and Administration of National Disaster Response Fund (NDRF) is available on website at https:// ndmindia.mha.gov.in/ images/NDRFSDRF_06042017.pdf. No Commission has been constituted to study the loss and environmental damage caused due to rain and flood by this Ministry. State-wise details of allocation and releases from SDRF/ State Disaster Risk Management Fund (SDRMF) [after recommendations of 15th Finance Commission, which includes SDRF and State Disaster Mitigation Fund (SDMF)] and NDRF during the last three years and current year are given in Annexure-II.

(e) During the Monsoon season of 2021, National Disaster Response Force (NDRF) teams were deployed in the flood prone areas in the country and rescued/ evacuated stranded persons including farmers to safer places, as per details given in Annexure-III.

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(f) There are institutional mechanisms at the National, State & district level in the country to develop appropriate preparedness and prompt response mechanism for effective management of natural disasters. Central Government has established a robust early warning system and has significantly enhanced the accuracy of weather forecasts. Forecasting agencies are continuing their efforts for the improvement of warning and dissemination systems vigorously. Mock exercises and community awareness programmes are being regularly conducted to educate people/ farmers at the time of natural calamities.

The measures taken by the Central and State Governments have significantly improved the disaster management practices, preparedness, prevention and response mechanism, resulting in significant reduction in casualties during the natural calamities in the country. Further, strengthening of the disaster management is a continuing and evolving process of governance.

State-wise details of damage due to cyclonic storms/ heavyrains/ floods/ landslides etc. during 2021-22

(Provisional) (As on 25.11.2021)

				Houses/ huts	Crops area	
Sl. No.	State	<u>Human</u>	Cattle lost	damaged	affected	
		Lives lost (No.)	(No.)	(No.)	(in lakh ha.)	
1	2	3 4		5	6	
1	Andhra Pradesh	40	2,875	4,026	1.51	
2	Arunachal Pradesh	6	18	98	0.02	
3	Assam	26	1	390	0.67	
4	Bihar	53	83	6,820	5.80	
5	Chhattisgarh	16	279	1,986		
6	Goa	3	16	3,402	0.001	
7	Gujarat	162	9,922	1,32,710	1.49	
8	Haryana	4				
9	Himachal Pr.	298	1,235	1,186	0.07	
10	Karnataka	144	1,705	57,526	13.98	
11	Kerala	138		9,720	0.85	
12	Madhya Pr.	127	2,228	70,776	1.06	
13	Maharashtra	489	4,400	53,653	4.55	
14	Meghalaya	2	20	1,556		
15	Nagaland	2	3,503	948	0.17	
16	Odisha	19	4,632	28,929	1.82	
17	Punjab	18	38	90	0.04	
18	Rajasthan	51	1,556	37,368	6.79	
19	Sikkim	9	51	1,098	0.02	
20	Tamil Nadu	54	6,871	11,636	0.51	
21	Tripura	6	33	1,796		
22	Uttar Pradesh	162	277	11,335	3.61	
23	Uttarakhand	107	523	1,057	0.54	
24	West Bengal	65	12,958	3,40,748	6.90	
25	UT of Daman & Diu	1	4	1,204	0.00	
	Total	2,002	53,228	7,80,058	50.40	

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ANNEXURE-II

STATEMENT SHOWING STATE-WISE DETAILS OF ALLOCATION AND RELEASE OF FUNDS UNDER SDRF/SDRMF AND NDRF DURING THE YEAR 2018-19 TO 2021-22 (AS ON 25.11.2021)

(Rs. in crore)

SI.No.	State	Allocation under SDRF/SDRMF including State share			Centre's Share of SDRF/SDRMF Released			Release from NDRF (For all calamities)					
		2018-19	2019-20	2020-21	2021-22	2018-19	2019-20	2020-21	2021-22	2018-19	2019-20	2020-21	2021-22
1.	Andhra Pradesh	509.00	534.00	1491.00	1192.80	458.10	324.15	1119.00	895.20	1004.88	570.91	657.029	
2.	Arunachal Pradesh	60.00	63.00	278.00	222.40	54.00	56.70	250.00	200.00	132.49		59.34	
3.	Assam	532.00	559.00	858.00	686.40	478.80	503.10	772.00	617.60			44.37	
4.	Bihar	543.00	570.00	1888.00	1510.40	101.815	631.12	1416.00	1132.80		953.17	1255.27	
5.	Chhattisgarh	278.00	292.00	576.00	460.80	349.575	177.30	432.00	345.60				
6.	Goa	4.00	4.00	15.00	12.00	1.80	4.20	12.00	9.60				
7.	Gujarat	816.00	856.00	1765.00	1412.00	449.95	886.80	1324.00	1059.20				1000.00
8.	Haryana	356.00	374.00	655.00	524.00	320.40	227.10	491.00	392.80				
9.	Himachal Pr.	273.00	287.00	454.00	363.20	245.70	197.23	409.00	327.20	227.29	518.06	2.90	
10.	Jammu & Kashmir *	295.00	310.00			252.90	405.00						
11.	Jharkhand	421.00	442.00	757.00	605.60	315.75	331.50	568.00	454.40				200.00
12.	Karnataka	320.00	336.00	1054.00	843.20	288.00	204.00	791.00	632.80	959.84	3208.28	689.27	629.03
13.	Kerala	214.00	225.00	419.00	335.20	192.60	136.65	314.00	251.20	2904.85			
14.	Madhya Pradesh	1016.00	1066.00	2427.00	1941.60	914.40	647.10	1820.00	1456.00	334.00	1712.14	1891.79	
15.	Maharashtra	1717.00	1803.00	4296.00	3436.80	1287.75	1352.25	3222.00	2577.60	2088.59	5189.40	420.12	701.00
16.	Manipur	22.00	23.00	47.00	37.60	9.90	30.60	42.00	33.60			26.53	
17.	Meghalaya	28.00	29.00	73.00	58.40	12.60	38.70	66.00	52.80			16.52	
18.	Mizoram	20.00	20.00	52.00	41.60	18.00	18.00	47.00	37.60			-	
19.	Nagaland	11.00	12.00	46.00	36.80	9.90	10.80	41.00	32.80	195.99	176.52	1.335	
20.	Odisha	865.00	909.00	2139.00	1711.20	778.50	552.00	1604.00	1283.20	341.72	3294.10	500.00	500.00
21.	Punjab	451.00	474.00	660.00	528.00	321.99	412.37	573.425	396.00			-	
22.	Rajasthan	1277.00	1340.00	1975.00	1580.00	957.75	1005.00	1481.00	1184.80	526.14	1949.59	68.65	
23.	Sikkim	36.00	38.00	56.00	44.80	32.40	34.20	50.00	40.00	54.93	-	73.86	
24.	Tamil Nadu	786.00	825.00	1360.00	1088.00	707.40	500.85	1020.00	816.00	900.31		286.91	213.51
25.	Telangana	317.00	333.00	599.00	479.20	226.50	487.50	449.00	359.20				
26.	Tripura	36.00	38.00	76.00	60.80	32.40	34.20	68.00	54.40	171.74		12.93	
27.	Uttar Pradesh	781.00	820.00	2578.00	2062.40	351.45	849.30	1933.00	1546.40	157.23			
28.	Uttarakhand	243.00	255.00	1041.00	832.80	218.70	229.50	937.00	749.60				
29.	West Bengal	598.00	628.00	1348.00	1078.40	269.10	650.40	1011.00	808.80		958.33	2250.28	300.00
	TOTAL	12825.00	13465.00	28983.00	23186.40	9658.13	10937.62	22262.425	17747.20	10000.00	18530.50	8257.11	3543.54

^{*} Now UT of Jammu and Kashmir and UT of Ladakh.

Annexure-III

State-wise details of deployment of NDRF Teams and persons rescued/ evacuated to safer places during Monsoon 2021

S. N.	State/ UT	Max. teams deployed	Rescued	Evacuated
1.	Andhra Pradesh	13	1,869	1,028
2.	Assam	10	0	258
3.	Arunachal Pradesh	02	02	0
4.	Bihar	20	40	1,630
5.	Gujarat	20	77	12
6.	Himachal Pradesh	05	01	0
7.	Jharkhand	04	0	12
8.	Karnataka	13	70	151
9.	Kerala	18	49	26
10.	Madhya Pradesh	09	1,849	265
11.	Maharashtra	34	3,851	2,326
12.	Odisha	06	15	2
13.	Punjab	03	01	0
14.	Rajasthan	03	196	6
15.	Tamil Nadu	08	78	550
16.	Telangana	05	1	12
17.	Tripura	03	0	85
18.	Uttar Pradesh	15	2138	123
19.	Uttarakhand	17	5	1,443
20.	West Bengal	28	139	1,340
21.	Puducherry	2	74	51
	Total	239	10,455	9,320